

No.GOB(I) 1/2018

**HIGH COURT OF KARNATAKA,
BENGALURU,
DATE: 31ST MAY, 2018.**

NOTIFICATION

Smt. Prabhavati Mrityunjay Hiremath, District Judge OOD, Leave Reserve, High Court of Karnataka, Bengaluru, is transferred and proposed for appointment as District Judge, OOD, Director, Karnataka Judicial Academy, Bengaluru (vacant Post) in the interest of public service, to take effect from 01.06.2018.

BY ORDER OF HON'BLE
THE CHIEF JUSTICE

Sd/-

(ASHOK G. NIJAGANAVAR)
REGISTRAR GENERAL

To,

The Compiler, Karnataka Gazette, Bengaluru (in duplicate) for favour of publication in the next issue of Gazette in Part-II, Section 2.

Copy forwarded for information and necessary action to:-

1. The Prl. City Civil and Sessions Judge, Bengaluru City, the Chief Judge, Court of Small Causes, Bengaluru City, the Prl. Judge, Family Court, Bengaluru and all the Prl. District and Sessions Judges in the State.
2. Smt. Prabhavati Mrityunjay Hiremath, District Judge OOD, Leave Reserve, High Court of Karnataka, Bengaluru, with a direction to get herself relieved from the present charge of her post and proceed to take charge of her new post immediately.
3. The Registrar General/Registrar (Judicial)/ Registrar (Infrastructure and Maintenance)/ Registrar (Vigilance)/ Registrar (Computers)/ Registrar (Review and Statistics)/Registrar (Recruitment)/ Registrar (Admn.)/ and Secretary to Hon'ble the Chief Justice.

4. The Additional Registrar General, High Court of Karnataka, Dharwad and Kalaburagi Benches.
5. The Central Project Co-ordinator (Computers) of this office, with a request to web-host the same on the official website of High Court of Karnataka.
6. The A.R.-cum-P.S. to Hon'ble the Chief Justice.
7. All the Private Secretaries to the Hon'ble Judges.
8. The Chief Secretary to Government of Karnataka, Vidhana Soudha, Bengaluru.
9. The Prl. Secretary to Government of Karnataka, Law Department, Vidhana Soudha, Bengaluru.
10. The Prl. Secretary to Government of Karnataka, DPAR, Vidhana Soudha, Bengaluru.
11. The Accountant General in Karnataka, Bengaluru.
12. The Director, Karnataka Judicial Academy, Bengaluru.
13. The Director, Bengaluru Mediation Centre, Nyaya Degula, H. Siddaiah Road, Bengaluru.
14. The Member Secretary, Karnataka State Legal Services Authority, Nyaya Degula, H. Siddaiah Road, Bengaluru.
15. The Director, Arbitration Center-Karnataka, III Floor, Khanija Bhavan, Race Course Road, Bengaluru.
16. The Secretary, High Court Legal Services Committee, High Court Buildings, Bengaluru.
17. The General Secretary, Karnataka State Judicial Officers Association, J1D-703, National Games Housing Complex, Koramangala, Bengaluru-47.
18. The Section Officers of RPS/GOB-II/RSB/HVC/HCE/HCB/ HCA-I/HCA-II/LCBS/HCL/LCA-I, II and III, Branches of this office.
19. Spare copies.